SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PAPERHAT INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Paperhat India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01 May 2018
3.	AUTHORITY UNDER WHICH CORPORATE INCORPORATE / REGISTERED	ROC - Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2018FTC308766
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Office: Level LG 02 & 03, Wing B, Art Guild House, Phoenix Market City, LBS Marg, Kurla (W), BKC Annexe, Mumbai – 400070, Maharashtra, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21 Mar 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Amaranath Ambati Shivashankar 16/1, Gurukrupa, 10th Cross, 13th main, Srinagar, Bangalore – 560 050 +91 98809 79996 amaranathambati@gmail.com IBBI/IPA-002/IP-N01086/2021-2022/13559
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25 Apr 2023

Notice is hereby given that the Paperhat India Private Limited has commenced voluntary liquidation on March 21, 2023.

The stakeholders of Paperhat India Private Limited are hereby called upon to submit a proof of their claims, on or before 25 Apr 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Amaranath A S

Date: 26 Mar 2023

Place: Bangalore

10 x 8

ENDS TWO-YEAR DELAY

Eric Garcetti sworn in as US ambassador to India

The position was vacant since January 2021

PRESS TRUST OF INDIA
Washington, March 25

Eric Garcetti with his daughter Maya Garcetti. He was sworn in as ambassador to India by US Vice-President Kamala Harris in the White House complex in Washington AP/PTI

ERIC GARCETTI, PRESIDENT Joe Biden's close aide, was officially sworn in as the US Ambassador to India by US Vice-President Kamala Harris, ending over two years of delay to fill one of Washington's most critical diplomatic position.

Garcetti's daughter Maya held the Hebrew Bible during the swearing-in ceremony, which was presided by Vice-President Harris. Garcetti raised his right hand while Harris performed the ceremony, and family members cheered when the two longtime friends shook hands. The ceremony was attended by his close family members, including wife Amy Wakeland, father Gil Garcetti, mother Sukey Garcetti and mother-in-law Dee Wakeland. "It feels great. Can't wait to serve," Garcetti, 52, said when asked about his new diplomatic assignment.

"I'm so honoured the vice president did this," he said.

Second Gentleman Doug Emhoff also attended the event. Former Mayor of Los Angeles Garcetti's nomination was pending before the US Congress since July 2021 when he was nominated by President Biden.

The Senate voted 52 to 42 to confirm Garcetti earlier this month after his nomination stalled amid concerns by some lawmakers that he had not adequately handled allegations of sexual assault and harassment against a former senior adviser.

Garcetti's nomination was not brought to the Senate floor for a vote during the last Congress as the ruling Democratic Party did not have enough support to get him through. President Biden renominated him to the same position in January this year.

Garcetti supporters argued that geopolitical concerns were too important to leave India without an ambassador. The US Embassy in India has been without an ambassador since January 2021, the longest stretch in the history of US-India relations that the post has sat vacant, since Kenneth Juster, the last US envoy in New Delhi, stepped down after the change of government in America. Biden has sought to bolster economic ties with India as he looks to counter China's growing influence in the region and shore up support for Ukraine against continued Russian aggression. India has not explicitly condemned Russia's invasion and has continued to buy cheap gas from Moscow. Asked when he plans to travel to India, Garcetti said: "Hopefully as soon as I can."

Germany, EU reach agreement in combustion engine row

ASSOCIATED PRESS
Berlin, March 25

GERMANY AND THE European Union announced on Saturday that they have reached an agreement in their dispute over the future of cars with combustion engines, allowing the registration of new vehicles with such engines even after 2035 provided they use climate-neutral fuel only.

EU Commission vice-president Frans Timmermans tweeted that "we have found an agreement with Germany on the future use of e-fuels in cars." German transport minister Volker Wissing tweeted that the way had been cleared for vehicles with internal combustion engines that only use climate-neutral fuels to be newly registered even after 2035.

Apple CEO praises China's innovation, long history of cooperation on Beijing visit

REUTERS
Shanghai, March 25

Apple CEO Tim Cook

APPLE CEO TIM Cook on Saturday used his first public remarks on his visit to China to praise the country for its rapid innovation and its long ties with the US iPhone maker, according to local media reports.

Apple CEO Tim Cook on Saturday used his first public remarks in China in recent years to praise the country for its rapid innovation and its long ties with the US iPhone maker, according to local media reports.

Cook is in Beijing to attend the China Development Forum, a government-organised event being held again in full force after the country ended its Covid controls late last year.

Besides Cook, the event is being attended by senior government officials as well as CEOs of firms such as Pfizer and BHP.

"Innovation is developing rapidly in China and I believe it will further accelerate," Cook was quoted by *The Paper* news outlet as saying.

His visit comes at a time of rising tensions between Beijing and Washington and as Apple has been looking to reduce its supply chain reliance on China and moving production to new up and coming centres such as India.

Last year, production at the world's largest iPhone factory run by Apple supplier Foxconn was heavily disrupted after China's zero-Covid policies fuelled worker unrest.

Cook also visited an Apple Store in Beijing, pictures of which went viral on Chinese social media. During his speech, Cook also discussed education and the need for young people to learn programming critical thinking skills, announcing that Apple plans to increase spending on its rural education programme to 100 million yuan, the local media reports said.

World can't afford US-China conflict, says Singapore PM

BLOOMBERG
March 25

SINGAPORE'S PRIME MINISTER Lee Hsien Loong sounded the alarm over worsening relations between the US and China, particularly as China's political and economic clout in the world grows.

"The world cannot afford a conflict between China and the rest of the world, and in particular between China and the US," Lee said in an interview with Chinese broadcaster CCTV earlier this month, the transcript of which was released by the prime minister's office Saturday.

China "is much more prosperous, contribution to the world economy is much more, and its voice in international affairs is much more," Lee added. US officials now expect that a phone call between Presidents Joe Biden and Xi Jinping won't happen as soon as they had hoped, people familiar with the matter have said. That reflects the broader deterioration in the two countries' relationship after a string of crises in recent months that has given rise to increasingly aggressive rhetoric on both sides.

"I think you have to take things step by step, and stabilise the relations and then gradually build trust, and gradually try to move forward," Lee said in the interview. "But it will take time. It is not easy and there are political pressures on both sides."

Africa in the dark as power shortage stalls growth

ASSOCIATED PRESS
Johannesburg, March 25

Electricity shortage that plagues Africa's 54 countries is a serious drain on the continent's economic growth AP

FROM ZIMBABWE, WHERE many must work at night because it's the only time there is power, to Nigeria where collapses of the grid are frequent, the reliable supply of electricity remains elusive across Africa. The electricity shortages that plague many of Africa's 54 countries are a serious drain on the continent's economic growth, energy experts warn.

In recent years South Africa's power generation has become so inadequate that the continent's most developed economy must cope with rolling power blackouts of eight to 10 hours per day.

Africa's sprawling cities have erratic supplies of electricity but large swaths of the continent's rural areas have no power at all. In 2021, 43% of Africans — about 600 million people — lacked access to electricity with 590 million of them in sub-Saharan Africa, according to the International Energy Agency.

Investments of nearly $20 billion are required annually to achieve universal electrification across sub-Saharan Africa, according to World Bank estimates. Of that figure nearly $10 billion is needed annually bring power and keep it on in West and Central Africa. There are many reasons for Africa's dire delivery of electricity including ageing infrastructure, lack of government oversight and a shortage of skills to maintain the national grids, according to Andrew Lawrence, an energy expert at the Witwatersrand University Business School in Johannesburg. A historical problem is that many colonial regimes built electrical systems largely reserved for the minority white population and which excluded large parts of the Black population.

Today many African countries rely on state-owned power utilities. Much attention has focused in the past two years on the Western-funded "Just Energy Transition," in which France, Germany, the United Kingdom, the United States and the European Union are offering funds to help poorer countries move from highly polluting coal-fired power generation to renewable, environmentally-friendly sources of power. Africa as a region should be among the major beneficiaries in order to expand electricity access on the continent and improve the struggling power grids, said Lawrence.

"The transition should target rural access and place at the forefront the electrification of the continent as a whole. This is something that is technically possible," he said. The Western powers vowed to make $8.5 billion available to help South Africa move away from its coal-fired power plants, which produce 80% of the country's power. As a result of its dependence upon coal, South Africa is among the top 20 highest emitters of planet-warming greenhouse gases in the world and accounts for nearly a third of all of Africa's emissions, according to experts.

South Africa's plan to move away from coal, however, is hampered by its pressing need to produce as much power as possible each day.

The East African nation of Uganda for years has also grappled with power cuts despite massive investment in electricity generation.

Nigeria, Africa's most populous country, has grappled with an inadequate power supply for many years, generating just 4,000 megawatts though the population of more than 210 million people needs 30,000 megawatts, say experts. The oil-rich but energy-poor West African nation has ramped up investments in the power sector but endemic corruption and mismanagement have resulted in little gains.

In Zimbabwe, electricity shortages that have plagued the country for years have worsened as the state authority that manages Kariba, the country's biggest dam, has limited power generation due to low water levels. Successive droughts have reduced Lake Kariba's level so much that the Kariba South Hydro Power Station, which provides Zimbabwe with about 70% of its electricity, is currently producing just 300 megawatts, far less than its capacity of 1,050 megawatts. Zimbabwe's coal-fired power stations that also provide some electricity have become unreliable due to aging infrastructure marked by frequent breakdowns.

SOUTH EAST CENTRAL RAILWAY

TENDER NOTICE FOR MISCELLANEOUS WORK

Tender Notice No. Sr. DEE (RS&G) BSP/OTP/22-23-26, Dtd: 22.03.2023

Name of Work: "Annual oberhauling & servicing contract for Diesel Generator sets of capacities 5 KVA to 500 KVA of different makes installed over various stations of Bilaspur division inclusive of replacement of minor spares & repairing of AMF panel for a period of two years. **Tender Value (Approx) Rs. 35,79,736.98/-, Bid security amount: Rs. 71,600/-, Tender Closing Date & Time : 14.04.2023, 15.00** Hrs.

For further details, eligibility criteria & complete details for the above work, please refer/ download tender document which is available on website www.ireps.gov.in.

Sr. Divl. Elect. Engineer (RS&G)
CPR/10/511 S.E.C. Railway/Bilaspur
South East Central Railway @secrail

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PAPERHAT INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Paperhat India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01 May 2018
3.	AUTHORITY UNDER WHICH CORPORATE INCORPORATE / REGISTERED	ROC - Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2018FTC308766
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Office: Level LG 02 & 03, Wing B, Art Guild House, Phoenix Market City, LBS Marg, Kurla (W), BKC Annexe, Mumbai – 400070, Maharashtra, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21 Mar 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Amaranath Ambati Shivashankar 16/1, Gurukrupa, 10th Cross, 13th main, Srinagar, Bangalore – 560 050 +91 98809 79996 amaranathambati@gmail.com IBBI/IPA-002/IP-N01086/2021-2022/13559
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25 Apr 2023

Notice is hereby given that the Paperhat India Private Limited has commenced voluntary liquidation on March 21, 2023.
The stakeholders of Paperhat India Private Limited are hereby called upon to submit a proof of their claims, on or before 25 Apr 2023, to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:
Amaranath A S
Date: 26 Mar 2023
Place: Bangalore

CSB Bank

Vashi Branch: Ground Floor, Shabi Complex, Shop No.5 to 10, Plot no.110 and 111, Sector -12, Vashi, Navi Mumbai, Maharashtra – 400 703. Tel. (022) 27664123, 9072601227

GOLD AUCTION NOTICE

The CSB Bank Limited, Vashi Branch had granted gold loan against pledge of gold ornaments to the below mentioned borrower/s. Notice has been issued to him/them demanding repayment of the amount with interest and charges thereon. Since they have failed to repay the balance outstanding in the respective account/s, we are constrained to recover the amount by sale of gold ornaments in public auction and if the auction does not fetch required amount, bank will proceed with the sale by private treaties/contract. Bank reserves its right to change the date and venue of auction without assigning any reason.

Sr. No.	Account Number	Account Name	Limit	Gross Wt.	Net Wt.
1	0277-01146834-000017	Raghu	93200	29.5	28.6
2	0277-04180610-000007	Mina	102000	54.2	34.2
3	0277-04403173-000001	Deepak	40000	16.7	13.4
4	0277-04430945-000001	Ved Prakash	101500	34.7	34.2
5	0277-04436272-000001	Varsha	275600	95.2	90.1
6	0277-04437968-000004	Vidya	22000	29.4	7
7	0277-04438169-000001	Utkarsha	121000	44.6	39.5
8	0277-04476225-000001	Deviben	2100000	673.7	653.1
9	0277-07283080-000003	Vinod Kumar Tirmal	62700	18.9	18.9
10	0277-04084862-000007	Shalin	90310	31.5	30.5
11	0277-07057379-000013	Bahadurbasha	59000	20.1	20.1
12	0277-04492103-000001	Yunus Yakub	755000	257	243.7
13	0277-02674662-000008	Karnan T	100000	44	33

The auction will be conducted at the premises of **The CSB Bank Limited, Vashi branch premises situated at Ground Floor, Shabi Complex, Shop No.5 to 10, Plot No.110 and 111, Sector -12, Vashi, Navi Mumbai, Maharashtra - 400703 on 31st March 2023**. Interested parties may contact the Branch Manager in the above address. Participants should attend the auction along with copy of Pan Card & Aadhaar Card, passport size photo, valid identity proof and address proof on the date of auction.

Place : Vashi
Date: 24.03.2023
Sd/- Branch Manager

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SN ENGINEERING SERVICES PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	SN ENGINEERING SERVICES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08.02.2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai, India, under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200MH2007PTC167672
5.	Address of the registered office and principal office (if any) of corporate debtor	Office no 2, Plot no D -10/3, TTC INDUSTRIAL AREA, TURBHE, NAVI MUMBAI, THANE MAHARASHTRA 400703 IN
6.	Insolvency commencement date in respect of corporate debtor	17/03/2023 (order received on 24/03/2023)
7.	Estimated date of closure of insolvency resolution process	12/09/ 2023.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pradeep Kumar Chakravarty IBBI/IPA-003/IP-N000123/2017-2018/11338
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-301, Jasmine, Agarwal & Doshi Complex, Kauls' Heritage City, Bhabola Naka,Vasai West , Distt. Palghar, Maharashtra -401202 pkc195710@gmail.com Mobile No. 9619452835
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-301, Jasmine, Agarwal & Doshi Complex, Kauls' Heritage City, Bhabola Naka,Vasai West , Distt. Palghar, Maharashtra -401202 E-mail: **2023.snengineering@gmail.com**
11.	Last date for submission of claims	06/04/2023 (from the date of order received i.e. on 24.03/2023)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https//www.ibbi.gov.in Not Applicable

Notice is hereby given that the National Company Law Tribunal Mumbai, has ordered the commencement of a corporate insolvency resolution process of the **SN ENGINEERING SERVICES PRIVATE LIMITED on 17/03/2023.**
The creditors of, SN ENGINEERING SERVICES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 06.04.2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Other creditors can submit the claims with proof in person, by post or by electronic means. Those creditors who intend to submit the claim in physical mode can submit at the address mentioned in entry No.10.
Submission of false or misleading proofs of claim shall attract penalties.

Place: Vasai West, Distt. Palghar, Maharashtra -401202
Date: 26/03/2023

Pradeep Kumar Chakravarty
Interim Resolution Professional
IBBI/IPA-003/IP-N000123/2017-2018/11338

FORM A- PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/S. ANUSMERA REALTY AND INFRA PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor	**M/S. ANUSMERA REALTY AND INFRA PRIVATE LIMITED**
2.	Date of incorporation of corporate debtor	13-11-2009
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES, MUMBAI
4.	Corporate Identity No./ Limited Liability Identification No. of the Corporate Debtor	U45202MH2009PTC197060
5.	Address of the registered office and principal office (if any) of corporate debtor	A.F.F 83/A, N.G Acharya Marg, Chembur, Mumbai-400 071, Maharashtra.
6.	Insolvency commencement date in respect of corporate debtor	Order dated: 23-03-2023 (Order Received by IRP on 24-03-2023)
7.	Estimated date of closure of insolvency resolution process	19-09-2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	**Atul Laxmichand Gala IBBI/IPA-001/IP-P-01974/2020-2021/13130**
9.	Address and e-mail to be used for correspondence with the interim resolution Professional	1C/202, Bhavini Enclave,44, D P Road, Near Khandoba Mandir, Mulund-East, Mumbai-400081. atulgala.cirp@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1501, Oriana Business Park, Road No. 22, Eagle Estate, Opp GST Bhavan, Thane-West, Thane-400604, Maharashtra. anusmera.cirp@gmail.com
11	Last date for submission of claims	07-04-2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	For class of Creditors (Home Buyers)
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	1. Rahul Sukanraj Jain 2. Nitin Om Kothari 3. Alok Kumar Murarka
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	Weblink:http://www.ibbi.gov.in/downloadform.html Physical Address: Same as address mentioned in Item No. 10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/S. ANUSMERA REALTY AND INFRA PRIVATE LIMITED** on 23-03-2023 (Order received by the IRP on 24-03-2023).
The creditors of **M/S. ANUSMERA REALTY AND INFRA PRIVATE LIMITED,** are hereby called upon to submit their claims with proof on or before 07-04-2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against Entry No.13 to act as authorized representative of the class (Home Buyers) in Form CA.
Submission of false or misleading proofs of claim shall attract penalties.

Date: 26-03-2023
Place: Mumbai
Name and Signature of Interim Resolution Professional
Atul Laxmichand Gala
IBBI/IPA-001/IP-P-01974/2020-2021/13130

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor	**DEBTONE CORPORATE ADVISORY PRIVATE LIMITED**
2.	Date of incorporation of corporate debtor	27/07/2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
4.	Corporate Identity No./ Limited Liability Identification No. of the Corporate Debtor	U74120MH2013PTC246280
5.	Address of the registered office and principal office (if any) of corporate debtor	404, 4TH Floor, Kaveri Complex, Behind Holiday Inn Jagannath Mandir Road, Sakinaka, Mumbai-400072
6.	Insolvency commencement date in respect of corporate debtor	17.03.2023 Date of receipt of CIRP order: **24.03.2023**
7.	Estimated date of closure of insolvency resolution process	20.09.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	**Chhaya Gupta Regd. No. IBBI/IPA-002/IP-N00984/2020-2021/13133**
9.	Address and e-mail to be used for correspondence with the interim resolution Professional	**Address:** 1, Bima Nagar, 202, Almas Dreams Apartment, Near Anand Bazaar, Indore-452018, MP **Email:** guptachayacs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	**Address:** 911, Apollo Premier, Near Vijay Nagar Square, Indore-452010, MP. **Email:** cirp.dcapl@gmail.com
11	Last date for submission of claims	07/04/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	NA
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	Web Link: https://www.ibbi.gov.in/home/downloads

FOR THE ATTENTION OF THE CREDITORS OF **DEBTONE CORPORATE ADVISORY PRIVATE LIMITED**
Notice is hereby given that the National Company Law Tribunal, **Mumbai Bench** has ordered the commencement of a Corporate Insolvency Resolution Process of the **Debtone Corporate Advisory Private Limited on 17.03.2023, date of receipt of order: 24.03.2023.**
The creditors of **Debtone Corporate Advisory Private Limited,** are hereby called upon to submit their claims with proof on or before **07.04.2023** to the Interim Resolution Professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised Representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.
Submission of false or misleading proofs of claim shall attract penalties.

Date: 26-03-2023
Place: Indore
Chaya Gupta
IBBI/IPA-002/IP-N00984/2020-2021/13133
Interim Resolution Professional
of Debtone Corporate Advisory Private Limited

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF TUBELIGHT COMMUNICATIONS LIMITED

RELEVANT PARTICULARS

1.	**Name of Corporate Debtor**	**TUBELIGHT COMMUNICATIONS LIMITED**
2.	Date of incorporation of Corporate Debtor	1st February, 2013
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Mumbai under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74120MH2013PLC240113
5.	Address of the registered office and principal office (if any) of Corporate Debtor	**Regd. Office:** B Wing, Office No – 1702, Lotus Corporate Park, Off W.E. Highway, Goregaon (East) Mumbai - 400063, Maharashtra
6.	Insolvency commencement date in respect of Corporate Debtor	**23rd March, 2023** (Copy of order received by IRP on 24th March, 2023)
7.	Estimated date of closure of insolvency resolution process	**19th September, 2023** (180th day from the date of commencement of Insolvency Resolution Process)
8.	Name and Registration number of the insolvency professional acting as Interim Resolution Professional	**CA Pankaj Govindlal Khadloya Reg. No.:** IBBI/IPA-001/IP-P02485/2021-2022/13810 **AFA Valid upto-** 24/10/2023
9.	Address & email of the interim resolution professional, as registered with the board	202, Vishnu Sadashiv Apartment 1754 Sadashiv Peth, Near Udayan Mangal Karyalay opp Scout Ground City: Pune State: Maharashtra Pin: 411030 **Email:** pkhadloya@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	202, Vishnu Sadashiv Apartment 1754 Sadashiv Peth, Near Udayan Mangal Karyalay opp Scout Ground City: Pune State: Maharashtra Pin: 411030 **Email:** cirp.tcl@gmail.com
11.	Last date for submission of claims	**6th April, 2023**
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	NA
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	NA
14.	(a) Relevant forms available at (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal -Mumbai Bench Court-V, has ordered the commencement of Corporate Insolvency Resolution Process of the **M/s. Tubelight Communications Limited on 23rd March,2023.**
The Creditors of **M/s. Tubelight Communications Limited,** are hereby called upon to submit their claims with proof on or before **6th April, 2023** to the Interim Resolution Professional at the address mentioned against entry No. 10.
The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
CA Pankaj Govindlal Khadloya
Interim Resolution Professional for Tubelight Communications Limited
Regn. No.: IBBI/IPA-001/IP-P02485/2021-2022/13810
Date : 25.03.2023
Place: Mumbai

अनुसूची I
फॉर्म ए
जाहीर घोषणा

(भारतीय नादारी व दिवाळखोरी मंडळाचे विनियम १४
(ऐच्छिक परिसमापन प्रक्रिया) विनियम, २०१७)

पेपरहॅट इंडिया प्रायव्हेट लिमिटेडच्या स्टेकहोल्डर्सनी लक्ष देण्याकरिता

१.	कॉर्पोरेट व्यक्तीचे नाव	पेपरहॅट इंडिया प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट व्यक्तीच्या विधि संस्थापनाची तारीख	०१ मे २०१८
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट विधि संस्थापित/ नोंदणीकृत आहेत	रजिस्ट्रार ऑफ कंपनीज - मुंबई
४.	कॉर्पोरेट व्यक्तीचा कॉर्पोरेट आयडेन्टिटी नंबर/ लिमिटेड लायाबिलीटी आयडेन्टिफिकेशन नंबर	यू७४९९९एमएच२०१८एफटीसी३०८७६६
५.	कॉर्पोरेट व्यक्तीचे नोंदणीकृत कार्यालय आणि प्रधान कार्यालयाचा (जर असल्यास) पत्ता	नोंदणीकृत कार्यालय : लेव्हल एलजी ०२ व ०३, विंग बी, आर्ट गिल्ड हाऊस, फिनिक्स मार्केट सिटी, एलबीएस मार्ग, कुर्ला (प), बीकेसी ॲनेक्स, मुंबई ४०००७०, महाराष्ट्र, भारत
६.	कॉर्पोरेट व्यक्तीच्या बाबतीत परिसमापन सुरू झाल्याची तारीख	२१ मार्च, २०२३
७.	परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, टेलिफोन नंबर व नोंदणी क्रमांक	अमरानाथ अंबाटी शिवाशंकर, १६/१, गुरुकृपा, १०वा क्रॉस, १३वा मेन, श्रीनगर, बँगलोर- ५६००५०. +९१ ९८८०९ ७९९९६ amaranathambati@gmail.com आयबीबीआय/आयपीए-००२/आयपी-एन१०८६/२०२१-२०२२/१३५५९
८.	दाव्यांच्या सादरीकरणाकरिता शेवटची तारीख	२५ मार्च २०२३

याद्वारा सूचना देण्यात येते की "पेपरहॅट इंडिया प्रायव्हेट लिमिटेड"ने २१ मार्च, २०२३ रोजी ऐच्छिक परिसमापन सुरू केले आहे.

"पेपरहॅट इंडिया प्रायव्हेट लिमिटेड"च्या स्टेकहोल्डर्सना याद्वारा आयटम ७च्या अनुसार नमूद केल्यानुसार पत्त्यावर परिसमापकाकडे २५ एप्रिल, २०२३ रोजी किंवा तत्पूर्वी त्यांच्या दाव्यांचे पुरावे सादर करण्यास फर्माविण्यात आले आहे. वित्तिय धनको केवळ इलेक्ट्रॉनिक प्रणालीत त्यांचे दाव्यांचे पुरावे सादर करतील. अन्य सर्व स्टेकहोल्डर्स व्यक्तीशः, टपालाने किंवा इलेक्ट्रॉनिक प्रणालीत दाव्यांचे पुरावे सादर करू शकतील.

खोटे किंवा दिशाभूल करणाऱ्या दाव्यांचे सादरीकरण झाल्यास दंड आकारला जाईल.

परिसमापकाचे नाव व स्वाक्षरी/-

अमरानाथ ए एस

तारीख : २६ मार्च २०२३

स्थळ : बँगलोर

विस्तारित छेडानगर-ठाणे पूर्वमुक्त मार्गावर पथकर

मुलुंडमध्ये प्रकल्प खर्च वसुलीसाठी नाका प्रस्तावित

मंगल हनवते, लोकसत्ता

पथकर नाक्यासाठी १७८ कोटी रुपये खर्च

पूर्वमुक्त मार्गावर नवीन पथकर नाका उभारण्यासाठी १७८ कोटी ६६ लाख रुपये खर्च अपेक्षित आहे. हा प्रकल्प २०२७ मध्ये किंवा त्यानंतर पूर्ण होण्याची शक्यता आहे.

मुंबई : पूर्व उपनगर ते ठाणे हा प्रवास जलदगतीने व्हावा यासाठी मुंबई महानगर प्रदेश विकास प्राधिकरणाने (एमएमआरडीए) पूर्वमुक्त मार्गाचा छेडानगरपासून ठाण्यातील आनंदनगरपर्यंत विस्तार करण्याचा निर्णय घेतला आहे. काही वर्षांत हा प्रकल्प पूर्ण होईल. मात्र, या विस्तारित मार्गावरून प्रवास करण्यासाठी पथकर (टोल) भरावा लागणार आहे. प्रकल्पासाठी येणारा दोन हजार ८९३ कोटी रुपये खर्च पथकरातून वसूल करण्याचा निर्णय एमएमआरडीएने घेतला आहे. यासंबंधीच्या प्रस्तावाला प्राधिकरणाच्या १५४ व्या बैठकीत मान्यता देण्यात आली.

मुंबई आणि मुंबई महानगर प्रदेशातील वाहतूक कोंडीचा प्रश्न सोडविण्यासाठी एमएमआरडीएने 'सर्वंकष वाहतूक आराखडा -२' तयार केला आहे. आराखड्याअंतर्गत पूर्वमुक्त मार्गाचा छेडानगर - आनंदनगर, ठाणे असा विस्तार करण्याचा निर्णय २०२१ मध्ये एमएमआरडीएने घेतला. सहा मार्गिकांचा (येण्या-जाण्यासाठी प्रत्येकी तीन) समावेश असलेला १३ किमी लांबीचा हा विस्तारित मार्ग आहे. यासाठी सुमारे तीन हजार १४२ कोटी रुपये खर्च अंदाजित करण्यात आला होता. पण, सल्लागाराच्या अहवालानुसार प्रकल्पाचा खर्च दोन हजार ८९३ कोटी रुपये निश्चित करण्यात आला आहे. त्यानुसार या खर्चासंबंधीचा प्रस्ताव नुकत्याच झालेल्या प्राधिकरणाच्या बैठकीत मंजुरीसाठी ठेवण्यात आला होता. तो मंजूर करण्यात आला असून प्रकल्प मार्गी लावण्यासाठीची पुढील कार्यवाही करण्यात येणार आहे.

दरम्यान, प्रस्तावानुसार प्रकल्पासाठी येणारा दोन हजार ८९३ कोटी रुपये खर्च पथकर वसुलीतून जमा करण्याचा निर्णय 'एमएमआरडीए'ने घेतला आहे. विस्तारित पूर्वमुक्त मार्गावरून जलद प्रवास करण्यासाठी वाहनचालक - प्रवाशांना पथकर भरावा लागणार आहे. त्यासाठी पुर्वमुक्त मार्गावर मुलुंड येथे नवीन पथकर नाका प्रस्तावित आहे. महानगर आयुक्त एस. व्ही. आर. श्रीनिवास यांनीही त्याला दुजोरा दिला. 'ओपन रोड टोलिंग' पद्धतीने येथे पथकर वसूल करण्यात येणार असल्याने तो प्रचलित पथकर नाक्याप्रमाणे नाही.

'एमएमआरडीए' आजघडीला एक लाख कोटींहून अधिक खर्चाचे पायाभूत सुविधा प्रकल्प राबवीत आहे. यासाठी एमएमआरडीएने मोठ्या प्रमाणावर कर्ज घेतले आहे. प्रकल्पांचा खर्च वसूल करण्यासाठी मुंबईत येणाऱ्या वाहनांकडून पथकर वसूल करण्याचे अधिकार २०२७ नंतर महाराष्ट्र राज्य रस्ते विकास महामंडळाऐवजी (एमएसआरडीसी) एमएमआरडीएला द्यावे, अशी मागणी एमएमआरडीएने केली होती. राज्य सरकारने ती मान्य केली आहे. वाशीवगळता मुंबईच्या प्रवेशद्वारावर २०२७ नंतर एमएमआरडीए पथकर वसूल करणार आहे. यातीलच एक पथकर नाका विस्तारित छेडानगर - आनंदनगर, ठाणे पूर्वमुक्त मार्गावर असणार आहे.

अंधेरीतील गोखले पुलाचे पाडकाम पूर्ण

नव्या पुलासाठी जागा मुंबई पालिकेच्या ताब्यात

लोकसत्ता प्रतिनिधी

मुंबई : अंधेरी पूर्व आणि पश्चिमेला जोडणाऱ्या गोखले पुलाचे पाडकाम पश्चिम रेल्वेने हाती घेतले होते. ते काम पूर्ण झाले असून पुलाची पुनर्बांधणी आणि अन्य कामांसाठी रेल्वेच्या अखत्यारीतील भूखंडासह जागा मुंबई महापालिकेला हस्तांतरित करण्यात आली. हा पूल धोकादायक झाल्याने पाडण्यात आला.

गोखले पूल पुनर्बांधणीसाठी ७ नोव्हेंबर २०२२ पासून वाहतुकीसाठी बंद करण्यात आला. यामुळे नागरिकांना वाहतूक कोंडी आणि अन्य विविध समस्यांना सामोरे जावे लागत आहे. या पुलाची पुनर्बांधणी मुंबई महापालिका करणार असून रेल्वेच्या अखत्यारीतील जागेमधील पुलाचे पाडकाम पश्चिम रेल्वेकडे सोपवण्यात आले होते. पश्चिम रेल्वेने वाहतूक ब्लॉक घेऊन हद्दीतील पुलाचे पाडकाम युद्धपातळीवर पूर्ण केले. १६ स्टिल गर्डर काढण्यासाठी पश्चिम रेल्वेने विशेष ब्लॉक घेतला होता. या ब्लॉकदरम्यान ११ ते १२ मार्चपर्यंत पूर्व दिशेकडील पुलावरील दोन स्पॅन काढून टाकण्यात आले. गोखले पुलाचा पश्चिमेकडील भाग पाडण्याचे काम १६ मार्च रोजी पश्चिम रेल्वेने पूर्ण केले. तसेच, पूर्व भागातील पाडकाम ३१ मार्चपर्यंत पूर्ण करून तेथील जागा पालिकेला हस्तांतरित करण्याचा पश्चिम रेल्वेचा मानस होता. मात्र, २५ मार्चपर्यंतच पुलाचे गर्डर काढण्याचे काम पूर्ण झाले. त्यामुळे नवीन पूल बांधण्यासाठी संपूर्ण जागा आता महानगरपालिकेला हस्तांतरित करण्यात आली.

उत्तर पूर्व रेल्वे

ई-निविदा सूचना क्र. ०२वर्क्सएचक्यू2023 दिनांकित २४.03.2023

भारताच्या राष्ट्रपतींच्यावतीने आणि प्रधान मुख्य अभियंता, उ. पू. रेल्वे, गोरखपूर हे खालील कामांकरिता www.ireps.gov.in या वेबसाइटवरून ई-निविदेमार्फत "खुल्या निविदा" मागवीत आहेत, ज्या १७.०४.२०२३ रोजी दु. ०३.०० वा. उघडण्यात येणार आहे.

अनु. क्र. १. कामाचे नाव : सामग्री व श्रम घटकांकरिता बिजावली डेपो, झाशी स्थानकाजवळील झांशी क्वारीकरिता सर्व प्रकारच्या आनुषंगिक आकारासह सर्व लिड्स, लिफ्ट, क्रॉसिंग मल्टिपल लाईन्स, क्वॉरीपासून ते पर्यंत लिडिंग/ साईडिंग/ कोणत्याही प्रकारच्या रेल्वे वॅगन्समध्ये लोडिंग पॉइंट व लोडिंग समाविष्ट अद्ययावत करेक्शन स्लीप्स असलेल्या जून/ २०१६ च्या आरडीएसओच्या स्पेसिफिकेशन नं. आयआरएस-जीई/१-२०१६ करिता निश्चित केलेल्या यंत्राने भरडलेल्या ट्रॅक खडींचा पुरवठा, लिडिंग व लोडिंग, **परिमाण :** १,००,००० क्युमी. **अदमासे मूल्य :** रु. ६.४२ कोटी (रु. सहा कोटी व बेचाळीस लाख फक्त), **इसारा रक्कम :** रु. ४,७१,१००/- (रुपये चार लाख एकाहत्तर हजार शंभर फक्त). **निविदा कागदपत्रांची किंमत :** रु. ०.००. **पूर्तता कालावधी :** ०८ महिने. १. वेबसाइटवर अपलोडिंगची तारीख - २४.०३.२०२३. २. उघडण्याची तारीख - १७.०४.२०२३ रोजी दु. ०३.०० वा. ३. सविस्तर निविदा सूचना, पात्रता कसोट्या व शर्ती व अटी www.ireps.gov.in या वेबसाइटवर उपलब्ध आहेत. ४. कोणत्याही अडचणीकरिता हेल्पडेस्क आयआरईपीएसच्या वेबसाइटवर उपलब्ध आहे किंवा संपर्क साधता येईल : उप मुख्य अभियंता/ ट्रॅक - ९७९४८४०२०८ किंवा एस.एस.ई./ कॉम्प्युटर सेल - ९७९४८४०२८२.

उप मुख्य अभियंता/ ट्रॅक
सीपीआरओ/डब्लू-४६३ उत्तर पूर्व रेल्वे, गोरखपूर

कोणत्याही प्रवासी सुविधा तक्रारीबाबत मोबा. नं. ०९७९४८४५९५५ यावर एसएमएस करा

ट्रेनमध्ये ज्वलनशील पदार्थासमवेत प्रवास करू नका

करोना रुग्णांच्या संख्येत तिप्पट वाढ

पाच रुग्णालयांत शवविच्छेदनासाठी डॉक्टरांची नियुक्ती

मुंबई : गृह खात्याच्या अखत्यारीत असलेल्या मुंबईतील पाच महत्त्वाच्या रुग्णालयांमधील शवविच्छेदन करणाऱ्या डॉक्टरांची संख्या कमी आहे. ही रिक्त पदे महिनाभरात कंत्राटी पद्धतीने भरण्याचा निर्णय घेण्यात आला आहे.

न्याय वैद्यकशास्त्र सल्लागार विभागाचे पोलीस शल्य चिकित्सक डॉ. कपिल पाटील यांनी याबाबत माहिती दिली. राज्याच्या गृह विभागाकडे मुंबईच्या पाच रुग्णालयांमधील शवागृहांचे नियंत्रण आहे. यामध्ये जे.जे., राजावाडी, भगवती, कूपर आणि सिद्धार्थ या रुग्णालयांचा समावेश आहे. या ठिकाणी शवविच्छेदन करण्यासाठी प्रत्येकी चार डॉक्टरांची पदे मंजूर आहेत. त्यानुसार पाच शवागृहामध्ये एकूण २० मंजूर पदे असून, त्यातील पाच पदे रिक्त आहेत.

मार्चच्या तिसऱ्या आठवड्यात संख्या २२११ वर

लोकसत्ता प्रतिनिधी

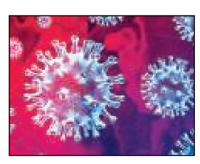
> करोना लसीकरणाला दीड वर्षे झाली असून शरीरात निर्माण झालेल्या प्रतिपिंडाचा प्रभाव कमी झाल्याची शक्यता आहे. त्यातच करोनाच्या नवा उपप्रकारामुळे करोनाबाधित रुग्णाच्या संख्येत वाढ होऊ शकते.
> **- डॉ. भरत जगियासी,** सचिव, इंडियन सोसायटी ऑफ क्रिटिकल केअर मेडिसिन, मुंबई

मुंबई : राज्यामध्ये करोना रुग्णांच्या संख्येत मार्चच्या पहिल्या दोन आठवड्यांमध्ये दुपटीने वाढ झाल्याचे केंद्रीय आरोग्य विभागाने जाहीर केल्यानंतर राज्य सरकारने विविध उपाययोजना करण्यास सुरुवात केली. मात्र, दुसऱ्या आठवड्याच्या तुलनेत तिसऱ्या आठवड्यामध्ये करोना रुग्णांच्या संख्येत तिपटीने वाढ झाली आहे. राज्यात १६ ते २४ मार्चदरम्यान तब्बल २ हजार २११ करोना रुग्ण सापडले.

मार्चच्या सुरुवातीपासून करोना रुग्णांच्या संख्येत हळूहळू वाढ होण्यास सुरुवात झाली असून या महिन्याच्या पहिल्या आठवड्यामध्ये राज्यामध्ये ३५५ करोनाचे रुग्ण सापडले, तर दुसऱ्या आठवड्यामध्ये त्यात दुपटीने वाढ झाली. राज्यात १५ मार्चपर्यंत ७५४ रुग्ण सापडले होते. यामुळे केंद्रीय आरोग्य विभागाने राज्याला सतर्क राहण्याचे आदेश दिले होते. त्यानंतर राज्य सरकारने तातडीने उपाययोजना करण्यास सुरुवात केली होती. त्यानंतरही करोना रुग्णांच्या संख्येत मोठ्या प्रमाणात वाढ झाल्याचे निदर्शनास आले आहे.

ठाणे जिल्ह्यात ६८ बाधित

ठाणे : जिल्ह्यात गेल्या काही दिवसांपासून करोना रुग्णसंख्येत वाढ होत असताना शनिवारी जिल्ह्यात ६८ करोना रुग्ण आढळून आले. यापैकी ठाणे शहरातील ५१ रुग्णांचा सामावेश आहे. जिल्ह्यात आठवड्याभरात चार जणांचा मृत्यू झाला आहे. त्यापैकी तीन जण हे ठाणे शहरातील असल्याचे यापूर्वी स्पष्ट झाले आहे.



ठाणेपाठोपाठ नवी मुंबई ६, ठाणे ग्रामीण आणि भिवंडी प्रत्येकी ३, कल्याण - डोंबिवली व मीरा-भाईंदर प्रत्येकी २ आणि उल्हासनगर महापालिका क्षेत्रात १ करोना रुग्ण आढळून आल्याची माहिती ठाणे जिल्हा रुग्णालय प्रशासनाने दिली.

देशात १५९० नवे रुग्ण

नवी दिल्ली : देशामध्ये कोविड-१९ चा संसर्ग झालेल्या रुग्णांची संख्या हळूहळू वाढत आहे. केंद्रीय आरोग्य मंत्रालयाच्या माहितीनुसार शुक्रवारी एका दिवसात कोविड-१९ चे १,५९० नवीन रुग्ण आढळले. ही संख्या १४६ दिवसांमधील सर्वात जास्त आहे. सध्या देशभरात कोविडचा संसर्ग झालेल्या रुग्णांची संख्या ८,६०१ इतकी आहे. रुग्णसंख्या वाढल्यानंतर कोविडमुळे सहा रुग्णांचा मृत्यू झाला आहे.

मार्चमध्ये ११ जणांचा मृत्यू : मार्चच्या पहिल्या १५ दिवसांमध्ये करोनामुळे चार रुग्णांचा मृत्यू झाला होता. मात्र, त्यानंतर १६ ते २४ मार्चदरम्यान नऊ दिवसांमध्ये सात जणांचा करोनामुळे मृत्यू झाला. १७ मार्च, १८ मार्च, २१ मार्च आणि २२ मार्च रोजी अनुक्रमे प्रत्येकी एका रुग्णाचा, तर २४ मार्चला तीन रुग्णांचा मृत्यू झाला.

खड्ड्यात बुडून मुलाचा मृत्यू

कल्याण : येथील पूर्व भागातील कैलासनगर भागात बांधकामासाठी खोदण्यासाठी आलेल्या खड्ड्यात बुडून १२ वर्षाच्या मुलाचा शनिवारी सकाळी मृत्यू झाला. गेल्या आठवड्यात नेवाळी जवळ रस्ते कामासाठी खोदण्यात आलेल्या खड्ड्यात पडून दोन मुलांचा मृत्यू झाला होता.

कल्याण पूर्वेतील कैलासनगरमधील रियान शेख (१२) हा मुलगा खड्ड्याच्या परिसरात खेळत होता. त्यावेळी चेंडू खड्ड्यातील पाण्यात पडला. तो काढताना खड्ड्याच्या खोलीचा अंदाज न आल्याने रियान बुडाला.

राजश्री सुरभी Government Lottery
राजश्री एवरेस्ट Government Lottery
व्हा लखपति फक्त ₹10 मध्ये
नवीन ड्रॉ
पहिले बक्षीस ₹ 5 लाख
(₹10,000 x 50 बक्षीस)
ड्रॉ दर रोज सायंकाळी 07:30
ड्रॉ दर रोज दुपारी 03:30
Book Now At: bookmyrajshree.com
तिकीट सर्व जवळच्या लॉटरी आउटलेट वर उपलब्ध
Call Now : 022 6835 1535

आयुक्त इक्बाल सिंह चहल यांचा 'द स्पिरिट ऑफ मुंबई' पुरस्काराने गौरव

मुंबई : साऊथ इंडियन एज्युकेशन सोसायटी आणि श्री षण्मुखानंद फाईन आर्ट व संगीत सभा या संस्थेतर्फे देण्यात येणाऱ्या 'द स्पिरिट ऑफ मुंबई' पुरस्काराने शनिवारी मुंबईतील करोना योद्ध्यांना गौरविण्यात आले. यावेळी मुंबई महानगरपालिकेचे आयुक्त, प्रशासक इक्बाल सिंह चहल यांना राज्यपाल रमेश बैस यांच्या हस्ते 'द स्पिरिट ऑफ मुंबई' पुरस्कार देऊन गौरविण्यात आले.

साऊथ इंडियन एज्युकेशन सोसायटी आणि श्री षण्मुखानंद फाईन आर्ट व संगीत सभा यांनी आयोजित केलेल्या कार्यक्रमास सोसायटी व सभेचे अध्यक्ष डॉ. व्ही. शंकर, अणुऊर्जा आयोगाचे माजी अध्यक्ष डॉ. आर. चिदम्बरम, संस्थेचे उपाध्यक्ष डॉ. व्ही. रंगराज, उपाध्यक्ष एम. व्ही. रामनारायण आदी मान्यवर उपस्थित होते.

राज्यपालांच्या हस्ते यावेळी चहल यांच्यासह धारावी येथे सेवा बजावणारे सहायक आयुक्त किरण दिघावकर, डॉ अनिल पाचणेकर, पास्कल सलढाणा व दत्तात्रय सावंत यांना करोनायोद्धा पुरस्कार देण्यात आला. करोनाकाळात महत्त्वपूर्ण कार्य करणाऱ्या घाटकोपर येथील 'खाना चाहिए' व 'भजन समाज' या संस्थांनाही राज्यपालांच्या हस्ते सन्मानित करण्यात आले.

ARMY INSTITUTE OF TECHNOLOGY PUNE
Onward to Glory | TRUTH IS GOD

ADMISSION TO ME DATA SCIENCE
(For Wards of Serving / Retired Army Personnel and War Widows)

Course	• Master of Engineering in Data Science • Duration - 2 years • Seats - 24
Eligibility	• 50% in Engg/Tech (45% for reserved category) • Valid Non-Zero GATE Score
Contact Details	• E-mail : medatascience@aitpune.edu.in • Website : www.aitpune.com • Tele No : 7249250184, 185 • HoD : 9890809251, PG Coordinator : 9881195915

Last Date to apply online : 31 May 2023

बांधकाम विभाग, जिल्हा परिषद, सांगली
जाहीर संक्षिप्त ई-निविदा सूचना क्रमांक ३० सन २०२२-२३(NIT)
कार्यकारी अभियंता (इवद), जिल्हा परिषद, सांगली
जाहीर ई-निविदा सूचना क्र. ३० सन २०२२-२०२३

कार्यकारी अभियंता (इवद), जिल्हा परिषद, सांगली या विभागाकडील विविध योजनांतर्गत एकूण ०१ कामाची ई-निविदा क्र.-३० सन २०२२/२०२३ ही सांगली जिल्हा परिषद, सांगली कडील योग्य त्या वर्गातील नोंदणीकृत कंत्राटदारांकडून दोन लिफाफे पध्दतीने मागवीत आहे. ई-निविदा http://www.mahatenders.gov.in या संकेत स्थाळावर सर्व कामे दिनांक २५-०३-२०२३ रोजी दुपारी १७.०० वाजले पासून दिनांक ०३-०४-२०२३ रोजी दुपारी १७.०० वाजेपर्यंत प्रसिध्द करणेत येत आहे.

सही/-
कार्यकारी अभियंता(इवद)
जिल्हा परिषद, सांगली करिता

अनुसूची I
फॉर्म ए
जाहीर घोषणा
(भारतीय नादारी व दिवाळखोरी मंडळाचे विनियम १४ (ऐच्छिक परिसमापन प्रक्रिया) विनियम, २०१७)
पेपरहॅट इंडिया प्रायव्हेट लिमिटेडच्या स्टेकहोल्डर्सनी लक्ष देण्याकरिता

१.	कॉर्पोरेट व्यक्तीचे नाव	पेपरहॅट इंडिया प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट व्यक्तीच्या विधि संस्थापनाची तारीख	०१ मे २०१८
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट विधि संस्थापित/ नोंदणीकृत आहेत	रजिस्ट्रार ऑफ कंपनीज - मुंबई
४.	कॉर्पोरेट व्यक्तीचा कॉर्पोरेट आयडेन्टिटी नंबर/ लिमिटेड लायाबिलीटी आयडेन्टिफिकेशन नंबर	यू७४९९९एमएच२०१८एफटीसी३०८७६६
५.	कॉर्पोरेट व्यक्तीचे नोंदणीकृत कार्यालय आणि प्रधान कार्यालयाचा (जर असल्यास) पत्ता	नोंदणीकृत कार्यालय : लेव्हल एलजी ०२ व ०३, विंग बी, आर्ट गिल्ड हाऊस, फिनिक्स मार्केट सिटी, एलबीएस मार्ग, कुर्ला (प), बीकेसी ॲनेक्स, मुंबई ४०००७०, महाराष्ट्र, भारत
६.	कॉर्पोरेट व्यक्तीच्या बाबतीत परिसमापन सुरू झाल्याची तारीख	२१ मार्च, २०२३
७.	परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, टेलिफोन नंबर व नोंदणी क्रमांक	अमरनाथ अंबाटी शिवाशंकर, १६/१, गुरुकृपा, १०वा क्रॉस, १३वा मेन, श्रीनगर, बँगलोर- ५६००५०. +९१ ९८८०९ ७९९९६ amaranathambati@gmail.com आयबीबीआय/आयपीए-००२/आयपी-एन१०८६/२०२१-२०२२/१३५५९
८.	दाव्यांच्या सादरीकरणाकरिता शेवटची तारीख	२५ मार्च २०२३

याद्वारा सूचना देण्यात येते की "पेपरहॅट इंडिया प्रायव्हेट लिमिटेड"ने २१ मार्च, २०२३ रोजी ऐच्छिक परिसमापन सुरू केले आहे.
"पेपरहॅट इंडिया प्रायव्हेट लिमिटेड"च्या स्टेकहोल्डर्सना याद्वारा आयटम ७च्या अनुसार नमूद केल्यानुसार पत्त्यावर परिसमापकाकडे २५ एप्रिल, २०२३ रोजी किंवा तत्पूर्वी त्यांच्या दाव्यांचे पुरावे सादर करण्यास फर्माविण्यात आले आहे. वित्तिय धनको केवळ इलेक्ट्रॉनिक प्रणालीत त्यांचे दाव्यांचे पुरावे सादर करतील. अन्य सर्व स्टेकहोल्डर्स व्यक्तीशः, टपालाने किंवा इलेक्ट्रॉनिक प्रणालीत दाव्यांचे पुरावे सादर करू शकतील.
खोटे किंवा दिशाभूल करणाऱ्या दाव्यांचे सादरीकरण झाल्यास दंड आकारला जाईल.
परिसमापकाचे नाव व स्वाक्षरी/-
अमरनाथ ए एस
तारीख : २६ मार्च २०२३
स्थळ : बँगलोर

पश्चिम रेल्वे १२ कार ते १५ कार पर्यंत सहा अधिक सेवांचे रुपांतरण करीत आहे

२७.०३.२०२३ च्या प्रभावापासून, १२ - कार ते १५ कार सेवा अशा सहा सेवा आवर्धित करण्यात येणार आहेत. १५ - कार सेवांच्या एकूण संख्येत १४४ पासून ते १५० पर्यंत वाढ होईल.

अप ट्रेन्स

पासून	पर्यंत	प्रस्थापन	आगमन	प्रकार
विरार	अंधेरी	०९:०५	०९:५६	जलद
नालासोपारा	अंधेरी	१७:५३	१८:४५	धीमी
विरार	बोरिवली	१९:५५	२०:३१	धीमी

डाऊन ट्रेन्स

पासून	पर्यंत	प्रस्थापन	आगमन	प्रकार
अंधेरी	नालासोपारा	१०:१३	११:००	जलद
अंधेरी	विरार	१८:५०	१९:४९	धीमी
बोरिवली	विरार	२०:४०	२१:१८	धीमी

पश्चिम रेल्वे
www.wr.indianrailways.gov.in
G20 भारत 2023 INDIA | आज़ादी का अमृत महोत्सव
आम्हाला लाईक करा : facebook.com/WesternRly | आम्हाला फॉलो करा : twitter.com/WesternRly

Sterlite Power
स्टरलाईट पॉवर ट्रान्समिशन लिमिटेड
नोंदणीकृत कार्यालय : ४था मजला, गोदरेज मिल्लेनिअम, ९ कोरेगाव रोड, पुणे-४११ ००१, महाराष्ट्र, भारत
कॉर्पोरेट कार्यालय : डीएलएफ साबर पार्क, ब्लॉक बी, ९वा मजला, उद्योग विहार, फेज-३, सेक्टर-२०, गुरुग्राम, हरयाणा-१२२००८, भारत. सीआयएन : यू७४१२०पीएन२०१५पीएलसी१५६६४३ | फोन : ०१२४-४५६२ ००० | फॅक्स : ०१२४-४५६२ ०७५
ईमेल : secretarial.grid@sterlite.com | www.sterlitepower.com

नोटीस - रेकॉर्ड तारखेची सूचना

याद्वारा सूचना देण्यात येते की "स्टरलाईट पॉवर ट्रान्समिशन लिमिटेड"च्या ("**कंपनी**") संचालक मंडळाची ("**मंडळ**") सभा शुक्रवार, २४ मार्च, २०२३ रोजी घेण्यात येणार आहे, वित्तिय वर्ष २०२२-२३ करिता ("**अंतरिम लाभांश २०२३**") प्रत्येकी आयएनआर २/- चे दर्शित मूल्य असलेल्या प्रत्येकी पूर्णतः भरणा केलेल्या समन्याय भागांवर आयएनआर १/- प्रती भागाचा अंतरिम लाभांश विचाराधीन आहे आणि घोषित करण्यात आला आहे.

याअधिक याद्वारा सूचना देण्यात येते की त्याखालील वाचलेल्या नियमांसह कंपन्या अधिनियम, २०१३च्या कलम ९१च्या अनुसार, मंडळाने वित्तिय वर्ष २०२२-२३ करिता कंपनीच्या समन्याय भागांवरील अंतरिम लाभांश २०२३च्या प्रदानाकरिता पात्र भागधारकांच्या निश्चितीकरणाच्या हेतुप्रित्यर्थ **शुक्रवार, ०७ एप्रिल, २०२३** ही रेकॉर्ड तारीख निश्चित केली आहे. अंतरिम लाभांश २०२३ चे प्रदान अशा सदस्यांना/ भागधारकांना, ज्यांची नावे रेकॉर्ड तारीख म्हणजेच **शुक्रवार, ०७ एप्रिल, २०२३** रोजी प्रमाणे समन्याय भागांच्या धारकांनुसार कंपनीच्या सदस्यांच्या नोंदवहीत आलेली आहेत आणि डिमटेरिअलाईज्ड स्वरूपात असलेल्या भागांच्या बाबतीत या प्रयोजनार्थ डिपॉझिटरिजद्वारा सविस्तररित्या दिलेल्या तपशीलानुसार **शुक्रवार, ०७ एप्रिल, २०२३** रोजी कामकाज बंद होताच समन्याय भागांच्या लाभाधिकारी मालकांकडे आलेली आहेत, करण्यात येणार आहे.

सदस्य/ भागधारकांनी नोंद घ्यावी की, अंतरिम लाभांश २०२३ चे प्रदान अशा सदस्यांना/ भागधारकांना, ज्यांनी त्यांचा बँक अकाउंट तपशील अपडेट ठेवलेला आहे, इलेक्ट्रॉनिक प्रणालीत करण्यात येणार आहे. ज्या सदस्यांनी/ भागधारकांनी त्यांचा बँक अकाउंट तपशील अपडेट ठेवलेला नाही, त्यांनी डिव्हिडंट वॉरंट्स/ डिमांड ड्राफ्ट्स/ चेक्स त्यांच्या नोंदणीकृत पत्त्यांवर पाठविण्यात येणार आहेत. सदस्यांनी/ भागधारकांच्या त्यांच्या बँक अकाउंटमध्ये लाभांशाची थेट स्वीकारणी होण्यास विलंब टाळण्याकरिता, सदस्यांना/ भागधारकांना विनंती करण्यात येते की त्यांनी त्यांच्या डिपॉझिटरिजकडे (जेथे भाग डिमटेरिअलाईज्ड स्वरूपात आहेत) आणि कंपनीच्या रजिस्ट्रार ॲण्ड शेअर ट्रान्सफर एजन्टकडे (जेथे भाग प्रत्यक्ष स्वरूपात आहेत) त्यांचा केवायसी अपडेट ठेवावा.

सदस्य/ भागधारकांनी नोंद घ्यावी की वित्त कायदा, २०२०च्या अनुसार, लाभांशाचे उत्पन्न सदस्यांच्या/ भागधारकांच्या हाती कराधान असल्यामुळे, कंपनीला, वेळोवेळी अधिसूचीत केल्यानुसार, विहित दरात (अधिक लागू अधिभार व उपकर) सदस्य/ भागधारकांना प्रदान केलल्या लाभांशातून डिडक्ट टॅक्स ॲट सोर्स (टीडीएस) वजात करणे आवश्यक आहे. सदस्य/ भागधारकांच्या विविध प्रवर्गाकरिता टीडीएस दराची व्यवहार्यता आणि आवश्यक कागदपत्रांसंबंधित माहिती, www.sterlitepower.com या कंपनीच्या वेबसाइटवर उपलब्ध आहे. सदस्य/ भागधारकांना विनंती करण्यात येते की, त्यांनी लाभांशाच्या प्रदानावरील अचूक टीडीएस वजात करणे कंपनीला सक्षम होण्याकरिता ०७ एप्रिल, २०२३ रोजी किंवा तत्पूर्वी https://ris.kfintech.com/form15 यावर रजिस्ट्रार ॲण्ड ट्रान्सफर एजन्टकडे सर्व आवश्यक कागदपत्रांची तरतूद करावी/ अपलोड करावीत किंवा einward.ris@kfintech.com यावर ईमेल पाठवावेत. कृपया नोंद घ्यावी की, आम्ही ०७ एप्रिल, २०२३ नंतर कराची निश्चिती/ वजात याबाबत कोणताही पत्रव्यवहार स्वीकारण्याच्या स्थितीत असणार नाही.

संचालक मंडळाच्या आदेशाद्वारा
स्टरलाईट पॉवर ट्रान्समिशन लिमिटेडकरिता
स्वाक्षरी/-
अशोक गणेसन
कंपनी सचिव व अनुपालन अधिकारी
तारीख : २४ मार्च, २०२३
स्थळ : गुरुग्राम

लोकसत्ता क्लासिफाइडस्
सगळ्यांकरिता सर्वकाही

कुरिअर सर्व्हिस

AWCC Pvt. Ltd. आंतरराष्ट्रीय पार्सल सेवा कंपनी आनंद व गरजा वितरित करणारी सेवा युइए, युके, युएसए, ऑस्ट्रेलिया, विश्वासार्ह, वाजवी सेवा- 9892323723/ 02242764276.
0070826304-1

अमेरिका, लंडन, युरोप, दुबई, कॅनडा, ऑस्ट्रेलिया, सिंगापूर, हाँगकाँग- पार्सल पाठवा, औषध पाठवा, सर्वात स्वस्त आणि लवकर पोहोचविणारे- मीनाक्षी पंडित- 8879991866.
0070831474-1

भविष्यविषयक

सत्य ऐकायची तयारी असेल तरच, अचूक भविष्यकथनासाठी एकच ज्योतिषी श्री. विजय हजारी. (व्हॉट्सअपवरून भविष्यकथन शक्य*) फी रु. ३००/- * लोअरपरेल, मुंबई. 9870335562.
0070822455-1

*** पत्रिकेशिवाय तुमची समस्या सांगणार, आश्चर्यचकित व्हाल! विश्वास बसल्यासच प्रश्न विचारा! (पत्रिकावाचनदेखील) (गुणकारी उपायांचे शेकडो अभिप्राय वाचायला या!) (दादासाहेब, मुलुंड : 7738180098)**
0070819449-2

अॅस्ट्रॉलॉजी: गोल्ड मेडलिस्ट, जन्मकुंडली बनविणे, जुळविणे, जन्मकुंडलीवरून तसेच हस्तरेषा - चेहरा, फोटोवरून आपल्या प्रश्नांवर सविस्तर भविष्य तसेच वास्तुशास्त्राचे महत्त्व, वास्तुशांतीचे साधे-सोपे उपाय ५० पानांवर लिहून मिळतील. पाहिजे असल्यास हिंदी/ इंग्रजीमधून लिखाण मिळेल. (प्रश्नांची फी एकदाच सुरुवातीला स्वीकारतो.) नवग्रहांचे रत्ने, भाग्योदय यंत्रे, रुद्राक्ष इतर शुभवस्तू सुचवितो व अनुष्ठान करून दिले जातील. मुख्य कार्यालय श्री. सुधाकर सदानंद जोशी, दररोज सकाळी १० ते संध्याकाळी ६. हस्तरेषा, ज्योतिषशास्त्र - कु. यशश्री सुधाकर जोशी, दररोज सकाळी १० ते संध्याकाळी ६. योगी निवास बंगला, पहिला मजला, किसन क्रॉस रोड, नवीन पोलीस क्वार्टर्सजवळ, मालाड (पश्चिम), मुंबई-४०००६४. ९८२०५५३२७६/ ९८२०६१२५७८. (वरील पत्त्याशिवाय आमची कुठेही शाखा अथवा प्रतिनिधी नाहीत.)
0070833674-1

53 वर्ष अचुक कृष्णमूर्ती पध्दतीचे घरबसल्या ONLINE मार्गदर्शन, LIFE READING, MATCH MAKING, EXPERT, प्रश्न कुंडली, कॉम्प्युटर जन्म कुंडली, शिक्षण, आरोग्य, विवाह, वास्तु, व्यवसाय मार्गदर्शन. स्वरूप- 9969621330
0070833615-1

इंग्लिश स्पीकिंग

मोबाईलव्दारा घरबसल्या शिका 'English Speaking'. दोन आठवडे फ्री ट्रायल. पृथ्वीराज सर 7304027757. S.S.C. विद्यार्थ्यांसाठी स्पेशल कोर्स. इंग्लिश स्टार अकॅडमी- कुर्ला
0070833518-1

छंदवर्ग

अंधेरीत शिका पुष्परचना, बॉनसाय गार्डनिंग, सॅलड डेकोरेशन, म्युरल्स पेंटिंग, १० प्रकार कृत्रिम फुले, ऑरगंडी सॅटीन, सोलावूड ड्युप्लेक्स. वीणा म्हात्रे : 9892849026.
0070834309-1

ट्यूटर्स

रिझल्ट ओरिएन्टेड ''होमट्युशन'' VIII/ IX/ X/ XI/ XII/ JEE/ NEET/ MHT-CET/ B.Com./ Engg./ SSC/ CBSE/ ICSE 91%, 92%, 93%. प्रशांतसर : 9930004564/ 7039487944.
0070818259-1

ज्ञानसमृद्धी होमट्युशन (शिक्षक घरी येऊन/ Online शिकवतील.) 5th - 12th All Board (PCMB + JEE + NEET) Degree - Diploma इंजिनियरिंगच्या विद्यार्थ्यांसाठी सुवर्णसंधी. पालकांनी/ शिक्षकांनी संपर्क साधावा. 8424870450/ 9892580206.
0070833642-1

TO PLACE YOUR AD IN CLASSIFIEDS CALL: JITENDRA: 9967966093 SANJEEV: 9967552226 VINAY YADAV : 8451957053

सुलभा होमट्युशन (शिक्षक घरी येऊन/ ऑनलाईन शिकवणार) 5th-12th सर्व बोर्ड्स (PCMB + JEE+ NEET) Degree, डिप्लोमा इंजिनीअरिंगच्या विद्यार्थ्यांसाठी- 8355961143.
0070833680-1

कन्सल्टन्सी

NUMEROLOGY BASIC COURSE LOWEST FEES NEAR THANE GRAPHOLOGIST NUMEROLOGIST VASTU EXPERT LAST 24 YEARS MANY AWARDS WINNER PROFESSOR VISHAKHA- 9819501294.
0070834071-1

हॉलविषयक

लग्न-मुंज शुभकार्यासाठी संपूर्ण व्यवस्थेसह वातानुकूलीत, माहेर बँक्वेट, गोरेगाव (पश्चिम)/ माहेर हॉल, दादर (पश्चिम), लग्नाच्या पाहुण्यांना उतरण्याची व्यवस्था. 9987712677/ 9969923699/ 7738277561.
0070825165-2

औषधोपचार

लकवा, संधिवात, कंबरदुखी, दबलेली नस, मायग्रेन, गुडघेदुखी, रेलॅक्सेशन, वजनवाढ हमखास फरक एक सेशनमध्ये. तिबेटीयन पद्धती व एक्युप्रेशर. 9987424784.
0070834403-1

वृद्धाश्रम

२४ तास डॉक्टर सेवा साई केअर. वृद्ध, मतिमंद, बेडरिडन, पॅरालिसिस व्यक्तींना राहण्याची, उपचाराची सोय, ऐरोली/ मीरारोड/ केलवेरोड/ 9769982672/ 9820922864.
0070827244-1

पनवेल येथे निर्मलसाई वृद्धाश्रम शारीरिक सक्षम तसेच रिटायर्ड लोकांसाठी स्पेशल रूम, पॅरालिसीस, बेडरिडन, मतिमंद लोकांसाठी जेवण-राहण्याची उत्तम सोय. संपर्क: ९१५८२७००३३.
0070779970-3